

Through FAX

(J.H.C.Sch. 1-7)

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From :
Anil Kumar Choudhary,
Registrar General,
High Court of Jharkhand,
Ranchi.

File No. XIX(1)/13-14-15/Apptt.
Letter No. /Apptt.
Dated : January, 2015.

To,

1. Sri Prakash Jha, Law Officer, Law (Judicial) Deptt. Ranchi,
2. Sri Shyambhu, J.M.-cum-Judge I/c, Giridih,
3. Sri Ajay Kumar Singh, S.D.J.M., Deoghar,
4. Sri Rajeev Ranjan, J.M. 1st Class, Deoghar,
5. Sri Rajesh Sinha, J.M.-cum-Addl. Civil Judge (Jr. Div.) Giridih,
6. Sri Debashish Mohapatra, J.M.-cum-P.M., J. J. Board, Deoghar,
7. Sri Mukulesh Chandra Narain, J.M.-cum-Judge I/c, Deoghar,
8. Sri Vishal Srivastava, Railway Judicial Magistrate, Porahat (Chaibasa),
9. Sri Gati Krishna Tiwary, S.D.J.M., Jamshedpur,
10. Smt. Garima Mishra, J.M.-cum-P.M., J.J.Board, Hazaribagh,
11. Sri Yogesh Kumar Singh, S.D.J.M., Godda,
12. Sri Raj Kumar Mishra, S.D.J.M., Ranchi,
13. Sri Dinesh Kumar Mishra, S.D.J.M., Dhanbad,
14. Sri Rajesh Srivastava, Civil Judge (Jr. Div.), Khunti,
15. Sri Madhuresh Kumar Verma, S.D.J.M., Daltonganj,
16. Sri Sanjay Singh Yadav, Civil Judge (Jr. Div.), Giridih,
17. Sri Akhilesh Kumar, SDJM, Hazaribagh,
18. Sri Ravi Shankar Mishra, Civil Judge (Jr. Div.), Hazaribagh,
19. Sri Rajendra Kumar Sinha, SDJM-cum- Judge I/c, Khunti,
20. Sri Anil Kumar No. 2, J.M.-cum-Judge I/c, Jamshedpur,
21. Sri Bimlesh Kumar Sahay, Railway Judicial Magistrate, Daltonganj,
22. Sri Yogesh Chandra Verma, SDJM, Rajmahal (Sahebganj).

Sub. :- Regarding nomination for attending a training course scheduled to be held on **01st February, 2015** at Judicial Academy Jharkhand, Ranchi.

Sir / Madam,

I am directed to inform that the Court has been pleased to nominate you for attending the Refresher Training Course on **“Local Tenancy Laws and Land Records”** scheduled to be held on **01st February, 2015** with a direction to report to the Judicial Academy Jharkhand, on 01st February, 2015 at 9:30 A.M. in proper dress.

Further, I am also to inform you that provision for the stay of the outstation participants have been made in A.T.I. Hostel (Swarnarekha), Meur's Road, Ranchi, from the evening of 31st January, 2015 to till the evening of 01st February, 2015.

Accordingly, you are accorded necessary permission to leave the Headquarters for attending the aforesaid course.

This is for information and needful.

Yours faithfully,
Sd/-A.K.Choudhary
Registrar General

Memo No. 685-700 Apptt. dated Ranchi the 19.01.15

Copy forwarded to the Principal District & Sessions Judges, Chaibasa /Daltonganj/Dhanbad / Deoghar / Giridih /Godda/ /Hazaribag / Jamshedpur/Khunti/ Sahebganj /the Secretary Law (Judicial) Deptt., Jharkhand, Ranchi including Principal Judicial Commissioner Ranchi for information and needful / Member Secretary, JHALSA, Ranchi for information / the Director, Judicial Academy Jharkhand, Ranchi, for information with reference to his letter No. 532/JAJ dated 14.01.2015 and the C.P.C., e-Courts Project, J.H.C., Ranchi and the Deputy Registrar (Protocol), J.H.C. Ranchi for getting up-load the letter on the Court's Website.


Registrar General